

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2018

NAME OF THE PETITIONER(S)

: ESP URJA PVT LTD

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RATIBLOCHAM STRAMY.

ORDER

Representative of the Applicant present, submitted the arguments.

Reserved for Order.

(CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

MS